

R.O.C.No.13090-A/2013-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 221 / 2013

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Nagercoil in Kanniyakumari District in the cadre of District Judge along with 21 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Tmt. T.Krishnavalli, Judge, I Additional Special Court for Exclusive Trial of Cases under NDPS Act, Madurai is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Nagercoil in Kanniyakumari District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 27.11.2013.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL